

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In supersession of earlier orders, the following Committees are hereby re-constituted for all districts with immediate effect:-

**COMMITTEES FOR
ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI**

S. No	Name of the Committee	Name of Judicial Officer	Designation
1	Committee for inter-se District transfer of the members of the staff.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Vimal Kumar Yadav Pr. District & Sessions Judge (New Delhi)	Member
		Sh. Vinod Kumar Principal District & Sessions Judge, (West)	Member
2	Hindi Implementation Committee.	Sh. Sanjeev Jain, Principal Judge, Family Court, (East)	Chairperson
		Sh. Mukesh Kumar Gupta, District Judge, Comm.Court (Central)	Member
		Sh. Hem Raj, Addl. Sessions Judge (West)	Member
		Ms. Neeti Suri Mishra, SCJ-RC, North (RHN)	Member
3	Recruitment Committee under Rule 2(14), Delhi District Courts Establishment Rules.	Sh. Vinay Kumar Khanna, Principal Judge, Family Court, (West)	Chairperson
		Sh. Vijay Kumar Dahiya Judge In-Charge, Mediation Centre, (N-W)	Member
		Sh. Deepak Garg, District Judge, Comm.Court, (Central)	Member
		Sh. Lal Singh District Judge, Comm.Court, (South-East)	Member
		Sh. Manish Aggarwal Registrar, High Court of Delhi	Member
		Deputy Secretary (Legal/CC-II, DSSSB)	Member
		Deputy Secretary (Exam) DSSSB,	Member
4	(1). Selection Committee under Rule 2(15)(b), Delhi District Courts Establishment Rules.	Sh. Deepak Garg, District Judge, Comm.Court (Central)	Chairperson
		Sh. Naresh Kumar Laka, District Judge (Central)	Member
		Ms. Medha Arya, ACJ-CCJ-ARC, (Central)	Member
(2). Committee to suggest eligibility to appear in departmental examination promotion criteria for different category of posts.			
5	Review Scrutiny Committee/ Review DPC to scrutinize the cases of ibid Respondents/ employees (ex-officials).	Sh. Praveen Kumar Principal District & Sessions Judge (South-West)	Chairperson
		Ms. Ravinder Bedi, District Judge, Comm.Court (Central)	Member
		Sh. Tarun Sehrawat, ASJ+Spl.Judge (NDPS), South-East (Saket)	Member
		Sh. Anuj Agarwal, ASJ (Spl.FTC), (Central)	Member
6	Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.	Sh. Vimal Kumar Yadav, Principal District & Sessions Judge, (New Delhi)	Chairperson
		Sh. Vijay Kumar Dahiya Judge In-Charge, Mediation Centre, (N-W)	Member

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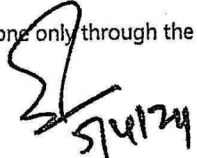
7	Centralized Computerization Committee.	Sh. Sunil Kumar Sharma, Chairman (IT&Digitization) Delhi District Courts.	Chairperson
		Officer In-charge (Computers) Central District, Ex-Officio Member	Member
		Officer In-charge (Computers) North West District, Member	Member
		Officer In-charge (Computers) South District, Ex-Officio Member	Member
		Officer In-charge (Computers) South-West District, Ex-Officio Member	Member
		Officer In-charge (Computers) East District, Ex-Officio, Member	Member
		Officer In-charge (Computers) New Delhi District, Ex-Officio, Member	Member
		Officer In-charge (Computers) Rouse Avenue District, Ex-Officio Member	Member
		Officer In-Charge (Computers) West District	Member
		DDO, Central District Tis Hazari Courts, Delhi, Ex-Officio Member	Member
		Dy. Controller of Accounts, Ex-Officio Member (to be nominated by Dy. Controller of Accounts Govt. of NCT of Delhi)	Member
8	Co-ordination Committee for the Delhi District Courts to prepare the Disaster Management Plans for court buildings in each District Court Complex.	Sh. Virender Kumar Bansal Principal District & Sessions Judge (North-West)	Chairperson
		Chairperson, Disaster Management Committee,THC)	Member
		Chairperson, Disaster Management Committee (RHN)	Member
		Chairperson, Disaster Management Committee (KKD)	Member
		Chairperson, Disaster Management Committee (DWK)	Member
		Chairperson, Disaster Management Committee (Saket)	Member
		Chairperson, Disaster Management Committee (PHC)	Member
Sh. Vinod Bhardwaj, President, Organization of Disaster Managers.	Member		
9	Committee to deliberate on the subject as regard the applicability of Central Civil Services (Fixation of Pay of Re-employed Pensioners) Orders, 1986 to our department. In addition thereto, the committee shall also look into the individual cases of re-employed officials for the pay fixation of re-employed pensioners on case to case basis.	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (New Delhi)	Chairperson
		Sh. Vinod Kumar, Principal District & Sessions Judge (West)	Member
		Sh. Rajesh Kumar Goel, District Judge, Comm.Court (Central)	Member
10	Committee for weeding out of Records to submit comprehensive report as to what is the time period for preservation of records under the Rules, the status of weeding out of records including the year-wise pendency of cases lying in the Record Rooms, which are yet to be weeded out.	Sh. Virender Kumar Bansal Principal District & Sessions Judge (North-West)	Chairperson
		Sh. Vishal Gogne, Spl.Judge (PC-Act)(CBI) RACC	Member
		Sh. Hasan Anzar, Spl.Judge (PC-Act) (CBI),(RACC)	Member
		Sh. Mayank Mittal, ACMM (Spl.Acts) (Central)	Member

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11	Committee for Centrally Sponsored Scheme for Fast Track Special Courts for the management of funds received for the scheme.	Sh. Sunil Kumar Sharma Chairman (IT & Digitization) Delhi District Courts	Chairperson
		Sh. Rajesh Malik, District Judge (Central)	Member
		Sh. Hem Raj, ASJ (West)	Member
12	Committee to lay down the guidelines to determine the cases having historical/public importance.	Sh. Virender Kumar Bansal, Pr. District & Sessions Judge (North-West)	Chairperson
		Sh. Shailender Malik, PO-MACT (SHD)	Member
		Sh. Pulastya Parmachala ASJ, (North-East)	Member
		Ms. Ruchi Agarwal Asrani, PO-MACT (Central)	Member
13	Centralized Digitization Committee.	Sh. Sunil Kumar Sharma Chairman (IT & Digitization) Delhi District Courts	Chairperson
		The Officer In-charge/ Nodal Officer Central/West District, Tis Hazari Courts, Delhi dealing with Digitization matters.	Member
		The Officer In-charge/ Nodal Officer East/Shahdara/ North-East District, Karkardooma Court, Delhi dealing with Digitization matters.	Member
		The Officer In-charge/ Nodal Officer South-West District, Dwarka Court, Delhi, dealing with Digitization matters.	Member
		The Officer In-charge/ Nodal Officer South/South- East District, Saket Court, Delhi dealing with Digitization matters.	Member
		The Officer In-charge/ Nodal Officer North/North-West, Rohini Court, Delhi dealing with Digitization matters.	Member
		The Officer In-charge/ Nodal Officer New Delhi District, dealing with Digitization matters.	Member
		The Officer In-charge/Nodal Officer, Rouse Avenue Court Complex, Delhi dealing with Digitization matters.	Member
14	Committee of District Judges for Implementation & Migration to CIS 4.0	Sh. Sunil Kumar Sharma, Chairman (IT & Digitization), Delhi District Courts	Chairperson
		Sh. Tarun Yogesh, PO-MACT (South-West)	Member
		Sh. Sudhanshu Kaushik, District Judge (West)	Member
		Sh. Visvesh, MM (South-West),	Member
		Sh. Ankur Panghal, FT.Secretary, DLSA, (North)	Member
Officer/Officials nominated to assist the committee			
1	Sh. Yogesh, System Analyst-In-Charge, IT-Cell		THC
2	Ms. Swati Priya, Judicial Assistant, Hindi Section, (East)		KKD
15	Sub Committee to visit Delhi Secretariat or any other office of Govt of NCT of Delhi wherein the Face Recognition Attendance System is being installed/used.	Sh. Rajesh Kumar, ASJ (SC-POCSO), (Central)	Chairperson
		Ms. Neha Pandey, Civil Judge (Central)	Member
		Sh. Yogesh Kumar, In-Charge (IT-Cell), Delhi District Courts.	Member
16	Committee to consider the matters regarding recovery of damages charges for unauthorized occupation of Govt. Accomodation from Judicial Pool.	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (New Delhi)	Chairperson
		Ms. Madhu Jain, Principal District & Sessions Judge (South)	Member
		Sh. Rajneesh Kumar Gupta, Principal District & Sessions Judge, South-East	Member
17	Committee to consider requests related to Cadre Change as per amended rule 41(1) of Chapter VIII (miscellaneous) of "Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012"	Ms. Ila Rawat, District Judge, Comm.Court (Central)	Chairperson
		Sh. Dig Vinay Singh, District Judge, Comm.Court (West)	Member
		Sh. Naresh Kumar Laka, District Judge (Central)	Member

5/11/24

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(SANJAY GARG-I)

Principal District & Sessions Judge (HQs), Delhi

No. 22876-23045 F.1(3)/Gaz/2024

Dated 06 APR 2024

Subject:- Re-constitution of Committees.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (Hqs), Dwarka, New Delhi.
4. The Officers concerned.
5. Sh. Gaurav Sharma, ACJ-cum-CCJ-ARC, KKD, Delhi.
6. AO(J)/Branch In-Charge,, all the branches (Central) Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.
9. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi